

(c) whether any plans have been prepared for these satellite towns and if so, their main features ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) The Governments of Uttar Pradesh and Haryana have been requested to provide funds in the Fourth Five Year Plans of the States for various sectors of urban development in the ring towns.

(c) The Government of Uttar Pradesh has published a Master Plan for Ghaziabad, Loni and for areas in that State which are contiguous to Delhi-Shahdara. The plan envisages a population of about 6 lakhs by 1981 and has earmarked about 8,500 acres for various uses like residential, commercial, industrial and recreational.

The Government of Haryana has published a Master Plan for Faridabad-Bulandshahr area for a population of 3-5 lakhs by 1981. The plan has earmarked about 7,000 acres for various uses. The Plans for Bahadurgarh and Gurgaon are under preparation.

A.R.C OBSERVATION REGARDING DEPRECIATION OF MONEY VALUE

15. SHRI A. P. CHATTERJEE : Will the Minister of FINANCE be pleased to state:

(a) the reaction of Government to the observation of the Administrative Reforms Commission on L.I.C, regarding depreciation of money value during the last 10 years to the extent of 50 per cent and its effect on sum assured in L.I.C. ; and

(b) whether there is a proposal to set up a technical committee to find out the exact quantum of loss in money value in different types of Investment with particular reference to provident fund and pension ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) The Report is under consideration.

(b) No, Sir.

DEMARCATON OF THE COOPERATIVE CREDIT AGENCY AND THE COMMERCIAL BANKING AGENCY

16. SHRI KRISHAN KANT : SHRI A. G. KULKARNI : SHRI N. R. MUNISWAMY :

Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to have a clear cut demarcation of the co-operative credit agency and the commercial banking agency so that the former could meet the shorter term credit requirement of comparatively small cultivation and the latter would restrict their operation among medium and large cultivation; and

(b) if so, the details of the scheme that could be effectively implemented from the point of dynamic functioning of the two financing agencies ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b). It is neither practicable nor desirable to have a clear cut demarcation on the lines indicated in the question. Such a demarcation is not practicable because of the varying conditions of farming which make it difficult to have a rigid definition of types of cultivators according to the size of the holding. It is also not desirable because it may mean that cooperative credit agencies are left only with the poorer and less affluent sections of the farming community. However, with a view to coordinating the financing of the agricultural sector by the commercial and cooperative banks, a national level Consultative Committee of the representatives of the cooperative and commercial banks has been constituted.

FAKE U.S. DOLLARS IN CIRCULATION IN INDIA

17. SHRI M. M. DHARIA : SHRI A. G. KULKARNI:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the recent disclosure in the U.S.A. Federal Court that fake Dollar notes worth several lakhs were dumped in India;

(b) if so, what is the amount involved; and